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WA-2111-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 28th OF AUGUST, 2025

WRIT APPEAL No. 2111 of 2025

SANJEEV KUMAR CHOUBEY

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

None for the appellant.

Shri Anubhav Jain, learned Government Advocate for the respondent/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

None appears for the appellant despite pass over.

The appeal is dismissed in default.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

P/-